

(e) if so, whether Government have taken the action in the matter, if not, the reasons for the same?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a). No, Sir.

(b). As requested by the State Government 2000 tonnes of imported rapeseed oil were allotted to them. The STATEFED was not nominated by the Assam Government to lift this oil.

(c) The State Government has so far lifted through the agency of private parties about 812 tonnes, out of which over 500 tonnes has already reached Assam. No party was permitted to sell this oil in Calcutta.

(d) and (e). Do not arise.

Conditions of Service of Personnel to be Transferred to States as a Result of Separation of Accounts from Audit

*501. **SHRI K. A. RAJAN:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state;

(a) whether Government have separated the accounts from audit as per the Amendment Act of 1976; and

(b) if so, what is Government's policy or the terms and conditions of service of personnel to be transferred to States?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) In terms of the proviso to Section 10 of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971 as amended by Amendment Act, 1976, accounts have been departmentalised in the Central Ministries and Departments, except for accounting of pensions. Accounts have been also separated from audit in Delhi Administration. Separation of accounts from audit has not yet been effected in any State.

(b) Transfer of personnel from Audit Department to States will arise in the event of introduction of separation of accounts from audit in the States.

The proposals for separation of accounts from audit received from some States are under consideration in consultation with Comptroller and Auditor General of India. At this stage no policy has been finalised regarding terms and conditions of transfer of staff.

गुजरात की श्रावस्त वित्त सोसायटी को ऋण के लिए गुजरात सरकार का अनुरोध

* 502. **श्री धर्मासिंह भाई पटेल :** क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय जीवन बीमा निगम से गुजरात की हाउसिंग फाइनेंस सोसायटी को भारी मात्रा में ऋण मिलने के कारण यह सोसायटी बहुत कठिनाई में है और क्या गुजरात सरकार ने इस बारे में कोई मांग की है और यदि हाँ, तो कब और ऋण की कितनी राशि की मांग की है ;

(ख) इस बारे में सरकार ने क्या कार्यवाही की है अथवा करने का विचार है ; और

(ग) गुजरात सरकार ने इस सोसायटी के लिए जून, 1975 के पहले और उसके बाद की अवधि में लिए कितने ऋण की मांग की है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) और (ख). शायद माननीय सदस्य का अभिप्राय गुजरात की हाउसिंग फाइनेंस सोसायटी को हुई उस कठिनाई से है जिसका उसे भारतीय जीवन बीमा निगम द्वारा दिए गए ऋणों के नाकाफी होने के कारण सामना करना पड़ा। हाल ही में गुजरात सरकार ने जीवन बीमा निगम द्वारा उक्त सोसा-

यटी को चालू वर्ष में 20 करोड़ रुपए का ऋण दिये जाने के लिए लिखा है। सरकार इस मामले पर विचार कर रही है।

(ग) पहले के वर्षों में सोसायटी ने जीवन बीमा निगम को सीधे ही ऋणों के लिए अनुरोध किया था। सोसायटी द्वारा 30 जून, 1975 तक और उसके बाद मांगे गए ऋणों का ब्यौरा नीचे दिया गया है :

(करोड़ रुपए)

30 जून, 1975 तक	118
30 जून, 1975 के बाद	30

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Purchase of Soyabean Oil From Brazil by S. T. C.

*503. SHRI ANANT DAVE:
SHRI SHANKERSINHJI VAGHELA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether the State Trading Corporation purchased 9500 metric tonnes of Soyabean Oil from Brazil which reached at Kandla Port on the 20th May, 1977;

(b) whether on reaching the Kandla port the total consignment of soyabean oil was found contaminated;

(c) whether this contaminated soyabean oil has been considered unfit for human consumption;

(d) the cause of the contamination and how this contaminated oil is being disposed of; and

(e) the reaction of Government thereto?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Yes, Sir. The vessel arrived on the 22nd May, 1977.

(b) and (c). No, Sir.

(d) and (e). Do not arise.

Working of Rural Banks

*504. SHRI P. K. KODIYAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have reviewed the working of the rural banks; and

(b) if so, what are the results thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The Reserve Bank of India have recently set up a Committee under the Chairmanship of Prof. M. L. Dantwala to review the working of the Regional Rural Banks. The Committee is expected to submit its report in about three months.

बैलिंग इलेक्ट्रोड उपकरण का निर्यात

*3592. श्री भागीरथ भंडार : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) बैलिंग इलेक्ट्रोड उपकरण का निर्यात किन देशों को किया जाता है तथा 1975-76 और 1976-77 के दौरान प्रत्येक मामले में किये गये निर्यात का क्या मूल्य था; और

(ख) क्या भारत बैलिंग इलेक्ट्रोड का भी आयात करता है; और यदि हां, तो उसका देश-वार ब्यौरा क्या है तथा उपरोक्त अवधि के दौरान किये गये आयात का भारतीय मुद्रा में क्या मूल्य था ?